

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Wednesday THE 10th Day Of November 2021
PHYSICAL HEARING/VIDEO CONFERENCING HEARING (OPTIONAL)
at 02:30PM
BEFORE

THE HON'BLE JUSTICE N.S.SANJAY GOWDA

COURT HALL NO :4

Weekly List

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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NOTE:THE ADVOCATES ARE REQUESTED NOT TO SEEK ANY ADJOURNMENTS

FINAL HEARING

1	WP 6634/2006	(S, PRO A S PATIL) V R DATAR P S MANJUNATH H C SHIVARAMU	MALLIKARJUN C BASAREDDY & T RAJENDRA KUMAR SANJAY FOR R1 B B BHAJANTRI FOR R2 R3 - DISMISSED
2	WP 11402/2007	(LR,) M B NARGUND RAMAKRISHNA HEGDE & ASSOCIATES (VK RETURNED WITH OFFICE OBJN)	GA FOR R1 and R2 L S CHIKKANNAGOUDAR AND ASSTS- FOR R3 & 4 R5 - SAROJAWWA - SD PETITION DISMISSED AGAINST R6
3	WP 12247/2007 (TCR K/B)	(LR,) VIGHNESHWARA S SHASTRI	GA FOR R1 R2 -DATTAQRAMA: HELD SUFFICIENT PETN- DISMISSED AS ABATED AS AGAINST R3 & R4
4	WP 12253/2007	(LR,) S R HEGDE GANAPATHI UMESH T NAIK	R1: LAND TRIBUNAL SIDDAPUR REPT BY SECRETARY-SD R2:THE AC SIRSI -SD R3:SUBBARAYA -SD
5	WP 12746/2007	(LR,) SURESH P HUDEDGADDI SPACE LAW ASSOCIATES A C PURAD S P KULKARNI RAVI S BALIKAI S M TONNE FOR P1(A,B & D)	GA FOR R1 and R2 SHRIKANT T PATIL FOR R3(A- C)
6	WP 9532/2008	(KLR, HEGDE,NEERALGI and PATIL RR/SUR RAVI L VAIDYA)	GA FOR: R1 and R5 R2 : DYAMAVVA : SD R3 : BABU : SD R4 : RAJU : SD

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- 7 WP 30144/2008 (KLR, B S KAMATE AGA FOR R1-R3, R8 and R9
RES) D B KARIGAR FOR R4-R7
R10-THE VA HARUGERI -
SERVED
- 8 WP 31014/2008 (KLR, G K MATHAD FOR P2 and P7- GA FOR R1-R3,R6 and R8
A/W MISC WP RES) P12 R4:THE COMPETANT AUTHORITY
61276/2009 FOR R L PATIL FOR P1, P3-P6 & UAM DHARWAD -SD
VACATING OF P13 R H ANGADI FOR: R5
STAY G S SAUNDATTI AND V P KULKARNI, D M BANDI &
G S HIREMATH M V CHANDRASHEKHAR REDDY
SEEMA SHIVA NAIK FOR: R7
F V PATIL SANTOSH B MANE FOR: R7
K L PATIL AND S S BETURMATH
FOR: R7
D M MANJUNATH FOR R9
- 9 WP 31056/2008 (KLR, J S SHETTY GA FOR R1-R3
RR/SUR R4:DISMISSED
) SANTOSH B RAWOOT FOR PROP
R4(A)
- 10 WP 28508/2009 (KLR, B PRAMOD K RAGHAVENDRA RAO
RR/SUR PRUTHVI K S AND V VIDYA FOR R1
) GA FOR: R2-R4

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